Annexure 3

Name of the corporate Debtor:

WATERFRONT BUILDCON LLP

Date of Commencement of CIRP: 13-12-2023-order received on 26-12-2023

List of creditors as on: 06-02-2023

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

| | | | | | | | | | ,, | , | | | | (Amount i | n INR) |
|-----------|------------------------|-------------------|--------------------|----------------|-----------------------------|---------------------------------------|--|-----------------------------------|-----------------------------|-----------------------------------|----------------------|-------------------------|------------------------|--|-----------------|
| | | | Details of | claim received | | De | tails of claim admit | ted | | | Amount of | Amount of any mutual | Amount of | | |
| Sr. No | Name of Creditor | Identification No | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount coverred by security interest | Amount covered by guarantee | whether related party | % of voting share in CoC | contingent claims | | claims not admitted | Amount of claims under verification | Remarks, if any |
| | STATE BANK OF INDIA | FC-36997753395 | 09-01-2024 | 22,35,95,096 | 773595096 | Working Capital Loan (Cash Credit) | Note 1 | Note 1 | No | 100.00% | - | - | - | - | - |
| | | Total | | 22,35,95,096 | 22,35,95,096 | | - | - | | | - | - | | | |
| | | | | | | | | | | | | | | | |
| | Total | | | 22,35,95,096 | 22,35,95,096 | | - | - | | 100.00% | - | - | - | - | - |

| acility | Security *Primary Security : | | | | | | | |
|-------------|--|--|--|--|--|--|--|--|
| | | | | | | | | |
| | All that piece of land bearing 1) Survey No 36, , Hissa No 3A admeasuring 3391.38 Sq Mtr 2) Survey No 120 Hissa No 2A admeasring 840.38 Sq Mtrs 3) Survey No 35 Hissa No I admeasuring 1710 sq mtrs | | | | | | | |
| | 4) Survey No 6 Hissa No 4 admeasuring 300 sq mtrs 5) Survey 120 Hissa No 3 admeasuring 100 sq mtrs 6) Survey No 120 Hissa no 4 admeasuring 1620 sq mtrs, admeasuring in agregate 7961.76 sqmtrs, | | | | | | | |
| | situated in village Vadavali, Taluka and District Thane together with the proposed 50 saleable residential units and 4 commercial shopsin proposed structure known as "Tropical Panache" on the aforesaid land | | | | | | | |
| | in the nameof waterfront Buildcon LLP. | | | | | | | |
| | *Collateral Security : | | | | | | | |
| Cash Credit | 1) Office No 104, Carpet area admeasring 64.904 Sq feet on the first floor of the building known as " Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka | | | | | | | |
| | and District Thane, situated at Ghantali Devi Road, Naupada, Thane West -400602 owned by Schema Enterprises Pvt Ltd. | | | | | | | |
| | 2) Office No 105, admeasuring 122.46 Sq ft on the first floor of building known as "Tropical Elite" on the land bearing survey no 82,88,91,92,96 tikka no 18 of village Naupada, Taluka and District Thane, | | | | | | | |
| | situated at Ghantali Devi Road, Naupada , Thane West -400602 owned Schema Enterprises Pvt Ltd. | | | | | | | |
| | Guarantee of Suhail Noorani, Sanjeev Malik | | | | | | | |
| | Corporate Guarantee of Cliff Conwell LLP, Platinum Blue Estates LLP, Schema Enterprises Ltd | | | | | | | |
| | Sanctioned Limit 20 Crores | | | | | | | |